

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 112**  
**(IB)-441(ND)/2020**

**IN THE MATTER OF:**

Anil Kumar ... Applicant/Petitioner

Vs

G.K Dairy and MilkProducts Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 22.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sunil Wali, Advocate  
For the Respondent : Mr. Manoj Kumar Garg, Advocate

**ORDER**

Order reserved.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA